

THE HIGH COURT OF MEGHALAYA SHILLONG

No. HCM.II/453/2013/_____

Dated, Shillong ____ April, 2015.

NOTIFICATION

The High Court of Meghalaya is pleased to appoint the following Officer as Oath Commissioners under Section 139 (b) of the Civil Procedure Code and Section 297 (b) of the Code of Criminal Procedure, 1973, for the purposes of swearing the *affidavits filed by Officers of the State* in the High Court of Meghalaya.

- | | | |
|-----------------------|---|-----------------|
| 1. Shri. Debu Lyngdoh | - | Under Secretary |
| 2. Smti. S. K. Sangma | - | Under Secretary |
| 3. Smti. L. Lyndem | - | Law Officer |
| 4. Smti. S. N. Sangma | - | Law Officer |

The above mentioned persons are appointed in addition to Smti. Daphira Rynjah, Deputy Registrar, Shri. J. M. Dkhar, Assistant Registrar who are Officers of the Court.

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/453/2013/ 998A

Dated, Shillong 7th April, 2015.

Copy to:-

1. The Secretary to the Government, Law Department, Shillong.
2. The Registrar, High Court of Meghalaya, Shillong.
3. The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
4. The Private Secretary to Hon'ble Mr. Justice T. N. K. Singh, High Court of Meghalaya, Shillong.
5. The Private Secretary to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.

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6. Smti. D. Rynjah, Deputy Registrar, High Court of Meghalaya, Shillong.
7. Shri. J. M. Dkhar, Assistant Registrar (Judl.), High Court of Meghalaya, Shillong.
8. Shri. Debu Lyngdoh, Under Secretary Law Department, Shillong.
9. Smti. S. K. Sangma, Under Secretary Law Department, Shillong.
10. Smti. L. Lyndem, Law Officer Law Department, Shillong.
11. Smti. S. N. Sangma, Law Officer Law Department, Shillong.
12. The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site.
13. The Central Government Counsel, High Court of Meghalaya, Shillong.
14. The President / Secretary Shillong High Court Bar Association, Shillong.
15. The High Court Notice Board.
16. Office File.

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REGISTRAR GENERAL